

CENTRAL ELECTRICITY REGULATORY COMMISSION
Record of Proceedings

PETITION No. 265/2009 and 266/2009

Sub: Petition under Section 79 (1) of the Electricity Act, 2003. Denial of open access by State Load Despatch Centre, Karnataka.

Date of hearing : 17.12.2009
Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petition No. 265/2009

Petitioner : Gem Sugar Ltd. Bangalore
Respondents : 1. Karnataka Power Transmission Corporation Limited, Bangalore
2. Hubli Electricity Supply Company Ltd., Dharwad
3. State Load Despatch Centre, Karnataka Power Transmission Corporation Ltd., Bangalore
4. Reliance Energy Trading Co. Ltd., Mumbai

Petition No. 266/2009

Petitioner : Bannari Amman Sugars Limited, Bangalore
Respondents : 1. Karnataka Power Transmission Corporation Limited, Bangalore
2. Sri Chamundeshwari Electricity Supply Company, Mysore
3. State Load Despatch Centre, Karnataka Power Transmission Corporation Ltd., Bangalore
Parties present : Shri Rajesh Mahate, Advocate for the petitioner
Shri Anand K. Ganesan, Advocate for KPTCL
Shri B.M. Chandra Shekar, KPTCL

Learned counsel for the petitioner requested for time to file its rejoinder on the reply of KPTCL. Request was allowed. The prayer was not opposed by learned counsel for KPTCL.

2. The petitions shall be re-notified for hearing on 12.1.2010.

sd/-
(T.Rout)
Joint Chief (Law)